

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

**LOK SABHA**  
**UN-STARRED QUESTION NO. 423**

TO BE ANSWERED ON FRIDAY, FEBRUARY 03, 2017

MAGHA 14, 1938 (SAKA)

**Land Related Scams**

†423. DR. KIRIT SOMAIYA:

Will the Minister of FINANCE be pleased to state :

- (a) whether the Enforcement Directorate has issued chargesheets in land related scams in the State of Rajasthan;
- (b) if so, the details thereof;
- (c) whether investigation in said land scam has been initiated; and
- (d) if so, the details thereof and the progress and present status thereon?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI SANTOSH KUMAR GANGWAR)

- (a) to (d) Enforcement Directorate has initiated investigation under the provisions of Prevention of Money Laundering Act (PMLA), 2002 regarding a land scam in Kolayat Tehsil of Bikaner District, Rajasthan. Investigations are in Progress.

\*\*\*\*\*